## GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA

STARRED QUESTION NO.: 29 (To be answered on the 8<sup>th</sup> December 2022)

## **GREENFIELD AIRPORT**

## \*29. SHRI PRATAPRAO JADHAV SHRI RAVI KISHAN

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government has recently inaugurated country's first Greenfield 'Donyi Polo' airport in Arunachal Pradesh;
- (b) if so, the details and the salient features thereof;
- (c) the details of the proposals received for setting up of Greenfield Airports from the State Governments along with the NOC given by Union Government for the purpose during each of the last three years and the current year, State/UT-wise;
- (d) the details of the criteria fixed by the Government for setting up of Greenfield Airports in the country; and
- (e) the details of the funds allocated and utilized for setting up of Greenfield Airports during the said period?

## **ANSWER**

Minister of CIVIL AVIATION नागर विमानन मंत्री

(Shri Jyotiraditya M. Scindia)

(a) to (e): A Statement is laid on the Table of the House.

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Statement in reply to parts (a) to (e) of the Lok Sabha Starred (\*) Question No.29 for answer on 08.12.2022 regarding "Greenfield Airport"

- (a) & (b): Donyi Polo Airport, Itanagar, the first Greenfield Airport of Arunachal Pradesh has been inaugurated on 19.11.2022. The Donyi Polo airport has a Terminal Building capable of handling 300 passengers during peak hours. With a 2300 meter long runway, the airport is suitable for the operation of B-737/A-320 type of aircraft. Along with a suitable apron for parking of three B-737/A-320 type of aircraft, the airport also has a special apron to accommodate four Mi-17 helicopters. The airport is operational since 28.11.2022.
- (c) & (d): Development of a Greenfield airport is governed under the Greenfield Airports (GFA) Policy, 2008. As per the Policy, a State Government or an Airport Developer, willing to establish an airport, is required to send a proposal to the Ministry of Civil Aviation (MoCA) for 2-stage approval i.e. 'Site-Clearance' followed by 'In-Principle' approval. Such proposals are considered by MoCA as per the procedure stipulated in the GFA Policy.

As of now, Government of India (GoI) has accorded 'In-Principle' approval for setting up of 21 Greenfield Airports across the country. Out of these, 9 Greenfield airports viz. Durgapur, Shirdi, Kannur, Pakyong, Kalaburagi, Orvakal (Kurnool), Sindhudurg, Kushinagar and Donyi Polo, Itanagar have been operationalized.

Government of India has also granted the first stage clearance i.e. site clearance for construction of three Greenfield airports namely Alwar in Rajasthan, Singrauli in Madhya Pradesh and Mandi in Himachal Pradesh. During the last three years, Mandi Airport project has been granted 'Site Clearance' in 2022.

(e): The project cost of nine (09) operationalized airports is: Durgapur-Rs.670 crore, Shirdi-Rs.320 crore, Pakyong- Rs. 553.53 core, Kannur- Rs.2342 crore, Kalaburagi- Rs.175.57 crore, Orvakal (Kurnool)- Rs.187 crore, Sindhudurg-Rs.520 crore, Kushinagar-Rs.448 crore and Donyi Polo, Itanagar-Rs.646 crore.

As per Greenfield Airports Policy, the responsibility of implementation of airport projects including funding of the projects rests with the concerned airport developer including the respective State Government (in case the State Government is the project proponent).

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